

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA
UNSTARRED QUESTION NO.970
TO BE ANSWERED ON 21.07.2017

BUDGET FOR DEVELOPMENT OF CHILDREN HOMES

970: SHRIMATI MAUSAM NOOR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to increase the budget for development of children homes in the country and if so, the details thereof;
- (b) whether the financial scheme to implement the Juvenile Justice (Care and Protection of Children) Act, 2015 and the Integrated Child Protection Scheme under the Act is being properly utilised; and
- (c) if so, the status of its implementation during each of the last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a): The Ministry of Women and Child Development (MWCD) is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) through State Governments/UT Administrations with the objective to create a safe and secure environment for overall development of children in need of care and protection and children in conflict with law, since 2009. The financial norms have been revised with effect from 1st April, 2014, which includes increased maintenance grant for children in homes from Rs.750 to Rs.2000 per child per month and enhanced cost of construction from Rs.600 per sq. feet to Rs.1000 per sq. feet.
- (b): MWCD is implementing ICPS, since 2009, for execution of the Juvenile Justice (Care and Protection of Children) Act, (JJ Act). Under this scheme financial assistance, on sharing basis, is provided to State Governments/UT Administrations, which includes setting up and maintaining of various types of Homes for development and rehabilitation of Children in need of protection and Children in conflict with law. As reported by States/UTs, the financial assistance is properly utilized by them.
- (c): The details of Institutional care homes, Open Shelters, Specialised Adoption Agencies (SAAs), Child Welfare Committee (CWC), Juvenile Justice Board (JJB), State Child Protection Society (SCPS), District Child Protection Unit (DCPU), State Adoption Resource Agency (SARA) under ICPS, during each of the last three years, State/UT wise is at **Annexure**.

Annexure referred to in reply to part (c) of Lok Sabha Starred Question No.970 for 21.07.2017 raised by Shrimati Mausam Noor regarding 'Budget for Development of Children Homes'.

Details of various types of Child Care Institutions supported under ICPS for the year 2014-15.

Detail of 2014-15 (31st March 2015)										
#	State	Institutional Care [Homes]	Open Shelters	Specialised Adoption Agencies	CWC	JJB	SPSU	SCPS	DCPU	SARA
		No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted
1	Andhra Pradesh	67	14	14	13	13	1	1	13	1
2	Arunachal Pradesh	3	0	2	17	17	1	1	17	1
3	Assam	35	4	8	27	27	1	1	27	1
4	Bihar	46	10	10	38	38	1	1	38	1
5	Chhattisgarh	60	10	10	27	27	1	1	27	1
6	Goa	1	-	3	2	2	-	1	2	-
7	Gujarat	56	10	19	33	33	1	1	33	1
8	Haryana	20	28	7	21	21	1	1	21	1
9	Himachal Pradesh	23	3	1	12	12	1	1	12	1
10	Jammu and Kashmir	-	0	-	-	-	-	-	-	-
11	Jharkhand	17	1	4	24	24	1	1	24	1
12	Karnataka	81	42	23	31	30	1	1	30	1
13	Kerala	27	4	11	14	14	1	1	14	1
14	Madhya Pradesh	67	4	26	51	51	1	1	51	1
15	Maharashtra	81	3	14	35	35	1	1	35	1
16	Manipur	26	4	6	9	9	1	1	9	1
17	Meghalaya	38	1	3	11	11	1	1	11	1
18	Mizoram	40	0	4	8	8	1	1	8	1
19	Nagaland	26	3	4	11	11	1	1	11	1
20	Orissa	156	14	15	30	30	1	1	30	1
21	Punjab	19	-	5	22	22	1	1	22	1
22	Rajasthan	82	40	36	33	33	1	1	33	1
23	Sikkim	11	1	2	2	4	1	1	2	1
24	Tamil Nadu	243	14	15	32	32	1	1	32	1
25	Tripura	26	3	9	4	8	1	1	8	1
26	Uttar Pradesh	75	30	19	75	75	1	1	75	1
27	Uttarakhand	15	0	2	13	13	1	1	13	1
28	West Bengal	63	26	30	20	20	1	1	20	1
29	Telangana	50	12	11	10	10	1	1	10	1
30	Andaman & Nicobar	5	-	-	1	1	-	1	2	1
31	Chandigarh	9	2	1	1	1	1	1	1	1
32	Dadra and Nagar Haveli	-	-	-	1	1	1	1	1	1
33	Daman and Diu	1	-	-	2	2	1	1	2	-
34	Lakshadweep	-	-	-	1	1	-	-	-	-
35	National Capital Territory of Delhi	23	14	4	8	2	1	1	4	1
36	Puducherry	29	2	2	4	4	1	1	2	1
	Total	1521	299	320	643	642	32	34	640	32

Annexure referred to in reply to part (c) of Lok Sabha Starred Question No.970 for 21.07.2017 raised by Shrimati Mausam Noor regarding 'Budget for Development of Children Homes'.

Details of various types of Child Care Institutions supported under ICPS for the year 2015-16.

Detail of 2015-16 (up to 31st March 2016)									
#	State	Institutional Care [Homes]	Open Shelters	Specialised Adoption Agencies	CWC	JJB	SCPS	DCPU	SARA
#	State	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted
1	Andhra Pradesh	67	14	14	13	13	1	13	1
2	Arunachal Pradesh	6	0	1	17	17	1	20	1
3	Assam	30	3	7	27	27	1	27	1
4	Bihar	34	9	10	38	38	1	38	1
5	Chhattisgarh	67	10	9	27	27	1	27	1
6	Goa	6	8	2	2	2	1	2	1
7	Gujarat	54	6	9	33	33	1	33	1
8	Haryana	28	27	3	21	21	1	21	1
9	Himachal Pradesh	26	2	1	12	12	1	12	1
10	Jammu and Kashmir	6	0	2	22	22	1	22	1
11	Jharkhand	15	0	4	24	24	1	24	1
12	Karnataka	81	39	23	33	30	1	30	1
13	Kerala	29	3	14	14	14	1	14	1
14	Madhya Pradesh	53	4	20	51	51	1	51	1
15	Maharashtra	74	3	14	39	35	1	36	1
16	Manipur	28	12	7	9	9	1	9	1
17	Meghalaya	21	1	1	11	11	1	11	1
18	Mizoram	45	0	4	8	8	1	8	1
19	Nagaland	28	3	4	11	11	1	11	1
20	Orissa	96	14	14	30	34	1	30	1
21	Punjab	21	0	5	20	22	1	20	1
22	Rajasthan	82	40	36	33	33	1	33	1
23	Sikkim	13	3	2	2	4	1	2	1
24	Tamil Nadu	232	14	15	32	32	1	32	1
25	Tripura	15	3	9	8	8	1	8	1
26	Uttar Pradesh	76	34	10	75	75	1	75	1
27	Uttarakhand	15	0	2	13	13	1	13	1
28	West Bengal	62	27	24	20	20	1	20	1
29	Telangana	49	12	11	10	10	1	10	1
30	Andaman & Nicobar	6	-	-	1	1	1	2	0
31	Chandigarh	9	1	-	1	1	1	1	1
32	Dadra and Nagar Haveli	-	-	-	1	1	1	1	1
33	Daman and Diu	-	-	-	2	2	1	2	1
34	Lakshadweep	-	-	-	1	1	-	-	-
35	National Capital Territory of Delhi	28	14	4	11	3	1	4	1
36	Puducherry	29	2	2	3	4	1	2	1
	Total	1431	308	283	675	669	35	664	34

Annexure referred to in reply to part (c) of Lok Sabha Starred Question No.970 for 21.07.2017 raised by Shrimati Mausam Noor regarding 'Budget for Development of Children Homes'.

Details of various types of Child Care Institutions supported under ICPS for the year 2016-17.

Detail of 2016-17 (up to 31st March 2017)

#	State	Institutional Care [Homes]	Open Shelters	Specialised Adoption Agencies	CWC	JJB	SCPS	DCPU	SARA
		No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted	No. Assisted
1	Andhra Pradesh	73	12	14	13	13	1	13	1
2	Arunachal Pradesh	15	0	1	21	21	1	20	1
3	Assam	36	3	14	27	27	1	27	1
4	Bihar	54	14	28	38	38	1	38	1
5	Chhattisgarh	76	19	14	27	27	1	27	1
6	Goa	21	8	2	2	2	1	2	1
7	Gujarat	54	0	9	33	33	1	33	1
8	Haryana	33	25	7	21	21	1	21	1
9	Himachal Pradesh	27	3	1	12	12	1	12	1
10	Jammu and Kashmir	22	0	2	22	22	1	22	1
11	Jharkhand	27	0	9	24	24	1	24	1
12	Karnataka	81	40	27	33	30	1	30	1
13	Kerala	31	4	17	14	14	1	14	1
14	Madhya Pradesh	61	6	22	51	51	1	51	1
15	Maharashtra	77	3	17	39	36	1	36	1
16	Manipur	34	12	5	9	9	1	9	1
17	Meghalaya	62	1	1	11	11	1	11	1
18	Mizoram	45	0	7	8	8	1	8	1
19	Nagaland	39	3	4	11	11	1	11	1
20	Orissa	110	13	17	31	34	1	30	1
21	Punjab	17	1	5	22	22	1	20	1
22	Rajasthan	78	21	35	33	34	1	33	1
23	Sikkim	18	4	4	3	4	1	2	1
24	Tamil Nadu	193	14	15	32	32	1	32	1
25	Tripura	15	2	6	8	8	1	8	1
26	Uttar Pradesh	116	15	15	75	75	1	75	1
27	Uttarakhand	15	2	7	13	13	1	13	1
28	West Bengal	64	54	26	22	20	1	20	1
29	Telangana	56	12	11	31	31	1	31	1
30	Andaman & Nicobar	8	-	-	3	3	1	3	0
31	Chandigarh	8	0	4	1	1	1	1	1
32	Dadra and Nagar Haveli	-	-	-	1	1	1	1	1
33	Daman and Diu	2	-	-	2	2	1	2	1
34	Lakshadweep	-	-	-	1	1	-	-	-
35	National Capital Territory of Delhi	29	13	3	10	3	1	10	1
36	Puducherry	29	2	2	3	4	1	2	1
	Total	1626	306	351	707	698	35	692	34